National Company Law Tribunal

Allahabad Bench

CP NO. 40/A40/2017

THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Shanfahanfur Chile Put Lfd
SECTION OF THE COMPANIES ACT: U/S 97 of the companies Act of 2013

SI. NO. Name Designation Representation Signature SANJAY SAXENA C.A. JASWINDER SINGH GATAT ADV. PCS SHIVENDRA BAHADUR CGSC

CP No. 40/ALD/2017

Shri Sanjay Saxena, Chartered Accountant alongwith Surendra Bajaj for petitioner. Shri Adesh Tandon, PCS for Respondent No.1, Shri Shivendra Bahadur for Respondent No.3, Shri Anil Kumar, PCS for 3rd party. In this matter, argument on impleadment were heard but order could not be dictated and is not ready. Hence, the case is fixed for pronouncement of order and further hearing.

The matter be listed on 6th November, 2017.

Dated:06.10.2017

P.K.Jyoti

Typed by

Shri H.P. Chaturvedi, Member (Judicial)